

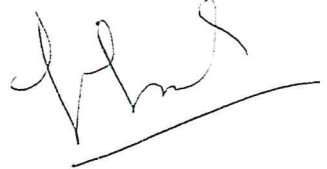

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/797/(IB)/2018
NAME OF THE PETITIONER(S) : PIONEER ARUNACHALAM PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWARIES & DISTILLERIES LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1.	Harshavardhan Cranecon	Respondent Mohan Breweries	
2.	A.G. Sankaranarayanan (for AKM)	for D.C.	

ORDER

Counsels representing both the parties are present and stated that the matter is likely to be settled. They prayed for time to make submissions in relation to the settlement talks. Time is enlarged at request. Put up on 03.08.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)